

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP (CAA)89/230-232/MB/2017  
MA 81/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: Deepak Fertilisers and Petrochemicals Corporation Ltd

Section 230-232 of the Companies Act, 2013.

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**ORDER**

35. **MA 81/2018 in CP(CAA)/89/230-232/MB/2017**

Mr. Himadri Mandal, ZCGM, Gail India Limited appeared before this Bench as per the directions of this Bench.

On MA 81/2018 filed by Gail India Limited mentioning that this Petitioner got approval of the Scheme flouting the terms and conditions of Agreement already entered into with Gail India Limited, the Petitioner herein is directed to file reply affidavit within two weeks hereof and rejoinder, if any, within one week thereof.

List this matter on 26.9.2018.

501-

RAVIKUMAR DURAISAMY  
Member (Technical)

501-

B.S.V. PRAKASH KUMAR  
Member (Judicial)